

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/(IB)/2017
NAME OF THE PETITIONER(S) : DAXEN AGRITECH INDIA PVT LTD
NAME OF THE RESPONDENT(S) : DAEHSAN TRADING INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) S. RAJENDRAN

Resolution Professional

29/8/17

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ORDER

Mr. S. Rajendran, RP in person present and submitted the report of the meeting of the Committee of the Creditors held on 23.08.2017 wherein under agenda item No.9, it has been resolved by the CoC that the IRP Mr. S. Rajendran will continue as Resolution Professional with effect from 23.08.2017, as required u/s 22 (1)(2)and(3)(a) of the I&B Code, 2016. Accordingly, the IRP shall proceed in the matter as RP for making compliance with the provisions of the IBC, 2016.

sd/-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

sd/-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk